

1	2	3	4	5	6	7
3.	Assam	892.12	713.70	5966	319494	25560
4.	Bihar	7038.69	5630.95	44176	19036.51	152292
5.	Goa	34.85	27.88	102	187.65	861
6.	Gujarat	1383.54	1106.83	6184	3562.61	28501
7.	Haryana	238.96	191.17	1405	855.79	6846
8.	Himachal Pradesh	110.73	88.58	603	342.06	2736
9.	Jammu and Kashmir	310.38	248.30	1101	695.09	5561
10.	Karnataka	2291.14	1832.91	11409	6516.66	52133
11.	Kerala	662.01	529.61	2800	2370.85	18967
12.	Madhya Pradesh	4958.34	3966.67	44581	12297.99	98384
13.	Maharashtra	3976.02	3180.82	14222	10580.08	84641
14.	Manipur	41.34	33.07	171	127.70	1022
15.	Meghalaya	48.37	38.70	191	149.43	1195
16.	Mizoram	20.38	16.30	202	62.95	504
17.	Nagaland	51.85	41.48	160	160.16	1281
18.	Orissa	2912.82	2330.26	8946	7873.25	62986
19.	Punjab	169.93	135.94	2245	608.56	4868
20.	Rajasthan	1883.57	1506.86	22258	5109.36	40875
21.	Sikkim	18.88	15.10	54	58.31	466
22.	Tamil Nadu	2775.29	2220.23	19836	8773.41	70187
23.	Tripura	53.69	42.95	328	165.86	1327
24.	Uttar Pradesh	7437.68	5950.14	36451	23651.43	189211
25.	West Bengal	3041.05	2432.84	10361	8697.34	69579
26.	U.T'S*	51.05	51.05	68	197.11	1578
Total		43769.31	35025.66	280896	125000.00	1000000

\* - Excluding Chandigarh and Delhi.

@ - Upto Feb.' 95.

#### Family Welfare Programme

4262. SHRI D. VENKATESWARA RAO :  
SHRI BOLLA BULLI RAMAIAH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Family Welfare Programme has made progress as envisaged;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government have set up any expert committee on family welfare programme; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). The Eight Plan aimed at achieving Birth Rate of 26 (per 1000 population and Infant Mortality Rate of 70 (per 1000 alive births) by 1997. As per latest available Sample Registration System estimates for the year 1993, the Birth Rate is 28.7 and IMR is 74.

(c) Does not arise.

(d) and (e). A Group of Experts for preparation of preliminary draft of the National Population Policy was constituted in July, 1993. It has submitted its report on 24.05.1994. the Report has been tabled in Parliament on 14.06.1994.

#### C.C.I. Unite

4263. SHRI SUDHIR SAWANT : Will the PRIME MINISTER be pleased to state :

(a) whether CCI has set up a plant at Nayagaon with their grinding factories at Delhi and Bhatinda;

(b) if so, the capacity of the plant and grinding units;

(c) whether the Government have cleared this project from environment angle;

(d) if so, the details thereof;

(e) whether the funds have been released for this project;